

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.3357
TO BE ANSWERED ON 12TH JULY, 2019**

FOOD ADULTERATION

†3357. SHRI MANSUKHBHAI DHANJIBHAI VASAVA:
SHRI VIJAY BAGHEL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether adulteration has been detected/reported in milk products, edible oils, vegetables, sweets and other food products resulting in adverse impact on the health of the people of the country and if so, the details thereof;
- (b) the details of the quantum of adulteration in percentage in various food products that came to light in the country during each of the last three years and the current year, State/UT-wise;
- (c) the details of the action taken against the culprits involved in such activities;
- (d) whether the Government is considering to set up centres to monitor the safety of food, fruits, etc. in various parts of the country, if so, the details thereof and if not, the reasons therefor; and
- (e) the details of the remedial action being taken by the Government in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): Cases of sale/supply of sub-standard and adulterated food products have been detected during the course of enforcement action taken by the States/UTs. As per the enforcement reports/data received from States/UTs, a consolidated statement on food samples analysed, found not conforming and action taken against the defaulting Food Business Operators for the last three years is at **Annexure-I**. Further, State/UT-wise data for last three years is at **Annexure II, III and IV** respectively.

(d) to (e): As implementation and enforcement of Food Safety and Standards (FSS) Act, 2006 primarily lies with State/UT Governments, regular surveillance monitoring, inspection and random sampling of food products including fruits and vegetables are being carried out by the Food Safety Officers of States/UTs and action is taken as per the provisions of FSS Act, 2006 against the defaulting Food Business Operators. Every State/UT has appointed Commissioner of Food Safety as head of the State enforcement machinery along with

district-wise Designated Officers and Food Safety Officers to monitor and ensure the availability of safe and wholesome food for human consumption.

Further, in order to ensure the availability of good quality food products to the consumers and for keeping a check on the problems of food adulteration, presence of residual pesticides beyond Maximum Residue Limits etc., FSSAI has advised the State food authorities from time to time to keep a strict vigil by regularly drawing food samples from all sources viz. manufacturers, wholesalers and retailers and to take strict action against the offenders under the provisions of FSS Act, 2006.

Annexure-I

Statement regarding number of samples of food products examined, found non-confirming and prosecution launched during the last three years						
Year	No. of samples analyzed	No. of samples found non-confirming	percentage of non-confirming samples detected	No. of Civil/ Criminal cases Launched	No. of cases of convictions	No. of cases in which Penalties imposed / Amount raised
2016-17	78340	18325	23.4%	13080	1605	4757/Rs.17,01,93,266
2017-18	99353	24262	24.42%	15121	5198	7627/Rs.26,35,41,067
2018-19	85172	22441	26.4 %	17361	462	3751/Rs. 30,48,30,458

Source- States/UTs:

Annexure-II

Annual Public Laboratory Testing Report for the year 2016-2017

Sr. No	Name of the State/ U.T.	No. of Samples Analysed	No. of Samples found non-confirming	No. of Cases Launched		No. of Convictions/ Penalties	
				Criminal	Civil	Convictions	Penalties/ Amount raised in Rupees
1.	A & N Islands	Not Available					
2.	Andhra Pradesh	4687	552	153	396	8	119/11107000
3.	Arunachal Pradesh	302	10	1	8	0	12/Rs. 348400
4.	Assam	526	67	3	23	0	2/Rs. 30000
5.	Bihar	2427	42	3	30	6	Rs. 73000
6.	Chandigarh	251	19	2	14	1	Rs. 300000
7.	Chhattisgarh	1693	425	-	-	-	-
8.	Dadra & N.H	44	3	-	3	-	-
9.	Delhi	1152	120	9	98	106	68/Rs. 3741500
10.	Goa	874	111		5	1	1/ Rs. 20000
11.	Gujarat	11329	839	46	513	2	Rs. 16681000
12.	Haryana	2033	188	18	243	14	71/ Rs. 2982170
13.	Himachal Pradesh	315	57		35	23	Rs. 195000
14.	Jammu & Kashmir	2952	1114	24	611	1	320
15.	Karnataka	2837	341	26	112	-	112/ Rs. 2195900
16.	Kerala	1784	457	83	124	15	4/Rs. 375380
17.	Madhya Pradesh	5461	609	60	483	26	252/ Rs. 7427700
18.	Maharashtra	10030	2529	313	943	0	340/Rs 11080888
19.	Manipur	207	30	0	30	0	5/ Rs. 520000
20.	Meghalaya	43	3	-	-	-	-
21.	Mizoram	20	2	0	0	0	-
22.	Nagaland	285	42	0	0	0	0
23.	Odisha	508	75	12	52	0	2/Rs. 20000
24.	Puducherry	495	32	0	0	0	-
25.	Punjab	4054	2240	56	1442		Rs. 1410921
26.	Rajasthan	4923	1276	193	169	0	65/ Rs. 115557
27.	Tamil Nadu	3022	970	244	617	109	442/ Rs. 7898500
28.	Telangana	1480	330	103	85	15	17/Rs.504000
29.	Tripura	173	12	0	6	0	-
30.	Uttar Pradesh	13567	5663	375	5101	1273	2906/Rs.101962350
31.	Uttarakhand	676	119	3	199	-	19/ Rs. 1004000
32.	West Bengal	190	48	11		5	Rs. 200000
	Total:	78,340	18,325	13,080		1605	4757/ Rs.17,01,93,266

Source: States/UTs,

Annexure- III

Annual Public Laboratory Testing Report/Data for the year 2017-18							
Name of the State/U.T.	No. of Samples Analysed	No. of Samples found Adulterated or Misbranded	No. of Cases Launched		No. of Convictions / Penalties		
			Criminal	Civil	Convictions	Penalties no.	Penalties amount raised in Rupees
A & N Islands	234	49	Nil	285	Nil	285	36,91,500
Andhra Pradesh	3881	765	147	282	75	121	49,11,500
Arunachal Pradesh	269	09	04	07	Nil	09	75,500
Assam	610	78	04	39	Nil	06	1,22,000
Bihar	2248	215	28	122	-	-	-
Chandigarh	376	25		21		04	2,25,000
Chhattisgarh	1564	388	15	81	13	30	1,71,004
Dadra & N.H	67	04	04		-	-	-
Daman & Diu	71	06	02		Nil	Nil	
Delhi	1271	120	127	0	39	-	2,68,98,000
Goa	1268	82	08		07	-	7,05,000
Gujarat	9576	713	27	481	382	382	2,59,82,503
Haryana	2067	380	33	303	08	280	31,12,360
Himachal Pradesh	164	50	09	08	05	43	9,81,000
Jammu & Kashmir	3643	992	-	921	310	512	54,89,200
Jharkhand	580	219	-	-	-	-	-
Karnataka	3257	426	53	236	-	236	40,27,270
Kerala	3783	703	48	332	88	147	39,89,880
Lakshadweep	Nil	Nil	Nil				
Madhya Pradesh	6270	904	27	547	10	507	2,39,42,000
Maharashtra	9022	1532	194	589	83	141	17,34,500
Manipur	830	295	09	19	00	04	2,60,000
Meghalaya	29	03	-	-	-	-	-
Mizoram	84	52	Nil	Nil	Nil	05	Nil
Nagaland	310	69	Nil	Nil	Nil	Nil	Nil
Odisha	229	54	13	77	Nil	Nil	Nil
Puducherry	3,156						
Punjab	11057	3053	40	1022	22	568	46,23,650
Rajasthan	3549	1598	91	171	0	108	7,83,000
Sikkim	04	Nil	Nil	Nil	Nil	Nil	Nil
Tamil Nadu	7383	2461	496	825	896	-	2,24,66,700
Telangana	823	175	25	15	01	20	-
Tripura	268	18	-	-	-	-	-
Uttar Pradesh	19063	8375	102	7232	3237	4219	12,91,85,500
Uttarakhand	1119	120	-	-	-	-	-
West Bengal	1228	329	-	-	22	-	1,64,000
Total	99,353	24,262	1,506	13,615	5,198	7,627	26,35,41,067

Source: States/UT

Annexure IV

Annual Public Laboratory Testing Report/Data for the year 2018-19							
Name of the State/U.T.	No. of Samples Analysed	No. of Samples found Adulterated or Misbranded	No. of Cases Launched		No. of Convictions / Penalties		
			Criminal	Civil	Convictions	Penalties no.	Penalties amount raised in Rupees
A & N	268	44	1	90	1	89	12,74,000
Andhra Pradesh	4269	608	25	171	-	-	1,45,000
Arunachal Pradesh	291	11	1	7	0	6	21,000
Chandigarh	315	30	-	21	-	15	3,35,000
Chhattisgarh	988	208	0	11	-	-	-
Dadra & N.H	57	18	0	40	-	-	6,75,500
Daman & Diu	145	4	-	-	-	-	-
Delhi	2464	485	29	110	38	31	47,16,001
Goa	1550	88	-	9	-	17	8,66,000
Gujarat	9884	822	22	353	22	237	1,95,89,004
Haryana	2662	564	44	435	3	-	39,32,900
Himachal Pradesh	229	43	4	10	4	35	9,65,500
Jammu & Kashmir	3600	701	-	698	-	466	57,18,800
Jharkhand	499	208	-	-	-	-	-
Karnataka	3945	456	71	249	0	146	9,50,800
Kerala	4378	781	102	565	2	339	1,11,17,000
Lakshadweep	0	0	0	0	0	0	0
Madhya Pradesh	7063	1352	1343		842		3,61,04,200
Manipur	388	56	-	16	-	12	6,89,000
Meghalaya	81	4	1	0	0	0	0
Nagaland	202	45	0	63	0	-	37,500
Odisha	327	91	38	123	0	3	2,20,000
Puducherry	2037	58	0	0	0	0	0
Punjab	11920	3403	46	1861	3	-	1,47,65,200
Sikkim	0	0	0	0	0	0	0
Tamil Nadu	5730	2601	666	1718	306	1485	5,01,11,950
Telangana	1760	224	33	191	3	-	2,48,000
Tripura	192	8	0	3	0	0	0
Uttar Pradesh	19173	9403	303	7852	80	-	14,94,95,103
Uttarakhand	755	125	8	28	-	28	28,53,000
Total	85,172	22,441	1,394	15,967	462	3751	30,48,30,458

Source: States/UTs,